

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:262
ANSWERED ON:06.12.2013
DISINVESTMENT OF PSUS
Sugavanam Shri E.G.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any proposal to disinvest its stakes in BHEL, NALCO, NMDC, NLC, etc.;
- (b) if so, the details of percentage of paid up capital of the above companies approved for disinvestment and the amount of money likely to be realized therefrom;
- (c) whether there is any opposition from any quarters in this regard;
- (d) if so, the details thereof; and
- (e) the time by which the above process is likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (J.D.SEELAM)

(a) &(b) Approvals of the following proposals for disinvestment have been obtained from the Cabinet Committee on Economic Affairs (CCEA):-

S. No.	Name of CPSE	%age of disinvestment	Amount likely to be realised	
				(in crore `) #
1.	Engineers India Ltd.	10	500	
2.	Indian Oil Corporation Ltd.	10	5000	
3.	Hindustan Aeronautics Ltd.	10	3000	
4.	Bharat Heavy Electricals Limited	5	2000	
5.	Rashtriya Ispat Nigam Ltd.	10	1000	
6.	NHPC Ltd. (Buyback by Company)	10	2000	
7.	CPSE Exchange Traded Fund		3000	
8.	Power Grid Corporation of India Ltd. (PGCIL)	4	1500	

#Actual realisation can be higher or lower depending on the market conditions at the time of disinvestment.

(c) &(d) Since the above proposals have been approved by the Cabinet Committee on Economic Affairs, the question of opposition from any quarters in the Government does not arise.

(e) The process of Buyback of shares in case of NHPC Ltd. and disinvestment in Power Grid Corporation of India Ltd.

(PGCIL) will be completed shortly. No fixed time frame in other cases can be given as of now.